

1	2	3	4	5
8. Manager (DFS)	„	1	—	1½
1. Senior P. A.	650-1040	—	1	2
1. P. A.	550-900	3	—	1½ to 3
2. Sr. Asstt.	„	2	—	2 to 4
3. Accountant	„	3	—	2 to 5
4. Sr. Receptionist	„	1	—	2

Note : In certain disciplines, 3 SC/ST Officers are not available. Therefore, in such disciplines, particulars, of less than 3 SC/ST Officers have been mentioned in the above statement.

Memorandum from All India Urdu Press Correspondents Association, Patna

4149. SHRI ABDUL HANNAN ANSARI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether President, All India Urdu Press Correspondents' Associations, Danapur Cantt., Patna, Bihar has submitted a memorandum on 8 March, 1985 to Prime Minister regarding problems of minority community and other matters;

(b) if so, the details thereof; and

(c) action taken by Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) to (c). Prime Minister's Office received a representation dated 7th March, 1985 from the President, All India Urdu Press Correspondents Association, Patna regarding allegations of corruption in Bihar Public Service Commission with reference to an individual case of a lady who had appeared at the 30th Combined Competitive Examination held by Bihar Public Service Commission in 1982 and was allegedly denied a post reserved for ladies. The representation was forwarded to Government of Bihar for inquiry and necessary action.

Performance of Institutions run by Minority Communities

4150. SHRI JAGANNATH PATTNAIK : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Articles 29 and 30 of the Constitution allows the Minority Communities to run and administer their educational institutions;

(b) if so, whether Government are satisfied with the performance of such institutions;

(c) if not, whether Government have noticed some cases of interference in the affairs of these institutions and propose to improve their condition by bringing forth suitable amendments in the Constitution; and

(d) the recommendations, if any, in the Minorities Commission Report in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) Yes, Sir.

(b) and (c). In addition to the constitutional safeguards to the minority educational institutions, the Organisation of the Commissioner for Linguistic Minorities in terms of Article 350-8 of the Constitution and the Minorities Commission are intrusted, *inter-alia* with safeguarding educational interests of the minorities and for preventing any undue interference in the functioning of these institutions. The existing provisions/arrangements are considered adequate for this purpose.

(d) The Minorities Commission have not made any specific recommendation regarding functioning of educational minority institutions in this context.